

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 37 OF 1998

TATA IRON & STEEL CO LTD

Appellant

(s)

VERSUS

CHIEF INSPECTING OFFICER & ORS

Respondent

(s)

(With appln(s) for intervention and intervention)

WITH Civil Appeal NO. 2309 of 1999

Date: 26/10/2004 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. Ajay Aggarwal, Adv.

Mr. Rajan Narain, Adv.

Mr. Sanjeev Dahiya, Adv.

For Respondent(s)

Mr. Ashok Mathur, Adv.

Mr. Rajesh Pathak, Adv.

Mr. Deba Prasad Mukherjee, Adv.

Mr. Somnath Mukherjee, Adv.

UPON hearing counsel the Court made the following

O R D E R

Adjourned by another four weeks to enable the counsel for the respondents to get instructions in terms of the last order.

(Parveen Kr. Chawla)

Court Master

(Kanwal Singh)

Court Master